## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: IND/670/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: K. BIJJU & 4 ORS

NAME OF THE RESPONDENT(S)

: MADAPPURA CHITS & KURIES PVT LTD & ORS

UNDER SECTION

: 7 RULE 4 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

ORDER

Counsel for petitioner present. No representation on behalf of the respondents. Counsel for The Registry is also petitioner submitted that he could not serve notice on the respondents. Counsel for petitioner is directed to issue private directed to issue notice to the Respondent. notice to the respondent and also send a copy of the petition. He is directed to file the proof of sending and serving the notice to the respondent by way of an affidavit. on 20.07.2017 at 02.30 P.M.

(CH. MOHD. SHARIEF TARIQ) (MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)